

tan and submitted its report to Government of Pakistan as well as World Bank. Besides, requests have also been received from the Government of Bangladesh and Saudi Arabia for technical assistance in dairy development. National Dairy Development Board have also rendered assistance for training of officers from Mauritius, Sudan, Sri Lanka, Nepal, Bangladesh, Bhutan, Afghanistan, Philippines, Malaysia, Tanzania, Uganda, Trinidad and Tobago.

The National Dairy Development Board had always approached Government on such matters and there had been no instance of any unauthorised commitment being made by them.

Self-Employment Schemes in Agricultural Trading

2288, SHRI VITHALRAO MADHARAO JADHAV: Will the Minister of AGRICULTURE be pleased to state what special measures Government propose to take to employ the new generation of Agricultural graduates by implementing the self employment schemes in Agricultural trading and to encourage modern farming in India?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): The information is being collected and will be laid on the Table of the Sabha.

Financial crisis faced by Sugar Mills

2289, SHRI SURESH KALMADI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the sugar mills in the country are facing unprecedented financial crisis due to prolonged crushing season and the accumulation of stocks; and

(b) if so, what steps Government propose to take to ease the financial crisis faced by the sugar mills?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (MISS KAMLA KUMARI): (a) and (b) The problems of inadequate credit arising out of the record production of sugar and the accumulation of stocks were brought to the Notice of the Government. To meet the situation, the Reserve Bank of India enhanced the credit limits of the sugar factories to 125 per cent of their last year's peak level drawings. In addition, individual cases for grant of still further bank credit are also considered on merits.

Auction of Kendu Leaf Units in Bihar

2290, SHRI SURENDRA MOHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Kendu Leaf Units Nos. 220, 224, 226, 228 and 240 of 1982 under Latchen forest sub-division in Bihar have been auctioned like other units; and

(b) whether the procedure in this regard has been followed if not, what action has been taken against the officials concerned?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) The necessary information has been called for from Bihar Government and the same would be placed on the Table of the House in due course.

Collection of cash from Milk Depots.

2291, SHRI M. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Management of Delhi Milk Scheme has introduced a new system of collection of cash from milk depots on alternate day as a result of which Rs. 4 lakhs daily would remain uncollected in the field, which work out to Rs. 7.5 crore during one year;